

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-120/2003/11120/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Barnali Mahanta,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 17th November, 2023.

Sub: **Withdrawal of Casual Leave.**

Ref:- Your letter No.MACT/GLP/2023/1510, dtd. 25.10.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of casual leave on 25.10.2023, 26.10.2023 and 27.10.2023, alongwith station leave permission**, as prayed for.

Yours faithfully,

Sdt
REGISTRAR (VIGILANCE)

Memo No. HC.VII-120/2003/11121/A, dated 17.11.2023
Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

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17/11/23
REGISTRAR (VIGILANCE)
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